

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD): (a) The Punjab State Electricity Board has submitted the project report for setting up a thermal power station at Bhatinda. This report is being examined by the Central Water & Power Commission.

(b) and (c). Do not arise.

Supply of Ammonia by Iran Government

2047. SHRI BHOGENDRA JHA:
SHRI RAMACHANDRA
VEERAPPA:
SHRI R. R. SINGH DEO:
DR. M. SANTOSHAM:
SHRI MEETHA LAL
MEENA:
SHRI LOBO PRABHU:
SHRI S. K. TAPURIAH:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that the Government of Iran have offered to supply ammonia to India on a Government to Government basis provided the private sector in India is not allowed to import the same from Iran; and

(b) if so, Government's reaction thereto and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI RAGHU RAMAIAH): (a) No, Sir.

(b) Does not arise.

Stall-holders of Laxmi Bai Nagar, New Delhi

2048. SHRI RAMAVTAR SHASTRI: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to refer to the reply given to Unstarred Question No. 4396 on the 19th August, 1968 and state:

(a) whether it is a fact that the request of the stall-holders of Laxmi Bai Nagar to stop recovery through the Collector has been rejected by the New Delhi Municipal Committee and the recovery is still being pressed through the Collector in spite of the fact that they have already paid damages/teh bazari to Government;

(b) if so, the action proposed to be taken in the matter;

(c) whether there is any proposal to take into consideration the cost of construction incurred by the stall-holders while calculating the damages/teh bazari as was done in the case of stall-holders of Moti Bagh by the New Delhi Municipal Committee; and

(d) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SHRI IQBAL SINGH): (a) Yes.

(b) The land under the stalls of Laxmibai Nagar, New Delhi, has not been allotted to the New Delhi Municipal Committee and as such, the Committee is not authorised to collect teh bazari from these stall-holders. The committee has been informed of this position.

(c) and (d). Damages are calculated on the basis of land values and not of super-structures.

Establishment of Refining Capacity

2049. SHRI LOBO PRABHU: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the investment by Government and the foreign exchange liability in establishing a refining capacity of 170 million tonnes;

(b) whether this could have been saved by allowing expansion of existing units and if so, on what grounds the expansion has been refused; and